

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VIG INDIA INSURANCE BROKERS PRIVATE LIMITED

1	Name of corporate person	VIG INDIA INSURANCE BROKERS PRIVATE LIMITED
2	Date of incorporation of corporate person	19/04/2002
3	Authority under which corporate person is incorporated/ registered	The Registrar of Companies-Mumbai
4	Corporate identity number / limited liability identity number of corporate person	U65999MH2002PTC135590
5	Address of the registered office and principal office (if any) of corporate person	905 Maker Chambers V, Nariman Point, Mumbai 400021
6	Liquidation commencement date of corporate person	06 th July, 2021
7	Name, address, email address, telephone Number and the registration number of the liquidator	Ms. Kala Agarwal IP Registration No: IBBI/IPA-002/IP-N00841/2019-2020/12734 Address: 801, Embassy Centre, Plot No. 207, Jamnalal Bajaj Road, Nariman Point, Mumbai 400021. E-mail: agarwalkala@gmail.com Mobile: 9819888185
8	Last date for submission of claims	04 th August, 2021

Notice is hereby given that the VIG India Insurance Brokers Private Limited has commenced voluntary liquidation on 06th July, 2021.

The stakeholders of VIG India Insurance Brokers Private Limited are hereby called upon to submit a proof of their claims, on or before 04th August, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Ms. Kala Agarwal
IP Registration No: IBBI/IPA-002/IP-N00841/2019-2020/12734

Date: 10th July, 2021
Place: Mumbai